

R.O.C.Nos.8/2021-Con.B2
50846-A/2021-B2 and
2136,2049/2019/RDJ(CC)/B2



DISTRICT JUDGES
TRANSFER & POSTINGS

NOTIFICATION No. 181 / 2021

I

Thiru. P.Murugan, District Judge, formerly functioned as Administrator General and Official Trustee, Chennai, now under compulsory wait, who has been appointed as Presiding Officer, Industrial Tribunal, Chennai in G.O.(1D) No.253, Labour Welfare and Skill Development (D2) Department, dated 28.06.2021, is posted as Presiding Officer, Industrial Tribunal, Chennai, in the existing vacancy.

Tmt.M.Suba Anbumani, District Judge of Tamil Nadu State Judicial Service, formerly functioned on deputation in the Puducherry Judicial Service as II Additional District Judge, Puducherry, now under compulsory wait, who has been repatriated to her parent service viz., Tamil Nadu State Judicial Service, in Order No.921/2/2021-LD, Law Department, Government of Puducherry, dated 20.04.2021 and appointed as Presiding Officer, Labour Court, Cuddalore in G.O.(1D) No.252, Labour Welfare and Skill Development (D2) Department, dated 28.06.2021, is posted as Presiding Officer, Labour Court, Cuddalore, in the existing vacancy.

II

Tmt. S.Kanchana, Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Srivilliputhur, who has been placed on transfer, as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Chennai, Chennai, on deputation basis, in G.O.(D) No.172, Municipal Administration and Water Supply (MC-3) Department, dated 27.04.2021, is transferred and posted on deputation as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Chennai, Chennai, vice Thiru.B.Karthikeyan, transferred.

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Thiru.B.Karthikeyan, District Judge, functioning on deputation as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Chennai, Chennai is transferred and posted as Chief Judge, Court of Small Causes, Chennai vice Tmt.B.Sarodjiny Devy, retiring on 30.06.2021 A.N.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 30.06.2021**

**Sd/-P.DHANABAL,
REGISTRAR GENERAL**

*CS.03
30.06.21*